

(b) Yes, Sir.

(c) The action plan adopted in the Power Ministers' Conference held in January, 1993, *inter alia*, states that wherever already not done so, agricultural tariff must be revised to a minimum rate of 50 paise per Kwh.

(d) Yes, Sir.

(e) During 1993-94, the percentage of electricity provided to various sector is given below :

Sector	Percentage
Agriculture	29.64
Industrial	39.61
Domestic	18.17
Commercial	5.93
Other (inclu. Public convenience, Traction etc.)	6.65
Total	100.00

The amount of Loss/Project estimated from the electricity being given to each of the above sector during 1993-94 is as under :-

Sector	(SEBs Only) Loss(-)/Profit (+) (Rs in crore)
Agriculture	(-) 9680
Domestic	(-) 2860
Industrial	(+) 3970
Commercial	(+) 180
Other (incl. Public convenience Traction etc.)	(+) 1360
Net	(-) 7030

[English]

Bidi Tobacco Farmers

1351. SHRI S.M. LALJAN BASHA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Tobacco Development Council has recommended special marketing facilities for bidi tobacco farmers;

(b) if so, the details of such recommendations; and

(c) the steps taken by the Government to implement these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN): (a) No, Sir.

(b) and (c) . Question does not arise.

[Translation]

Export of Agro Based Products

1352. SHRI MAHESH KANODIA :

SHRI KHELAN RAM JANGDE :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have received proposals for capital investment in Food Processing Industries with a view to promote the export of Agro-based products;

(b) if so, the details thereof;

(c) whether the Government have accorded approval for such projects during the last two years ; and .

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : (a) to (d) . Yes, Sir. During the last two years i.e. 1993-94 and 1994-95, Government have approved 258, 100% Export Oriented units in the various sectors of food processing. The investments envisaged in these projects is Rs. 2217 Crores and the targetted exports in these units in the first 5 years has been indicated as Rs. 20940 Crores. However their implementation would be staggered.

[English]

Raichur Thermal Power Station

1353. SHRIMATI CHANDRA PRABHA URS : Will the Minister of POWER be pleased to state:

(a) whether the Central Electricity Authority has given the techno-economic clearance for the expansion of Raichur Thermal Power Station i.e. for the 5th and 6th units of 200 MW each;

(b) if so, when the clearance was given; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) to (c) . Yes, Sir. The scheme for Raichur Thermal Power Station Extension (2x210 MW) units 5 & 6, proposed to be executed by the Karnataka Power Corporation Limited (KPCL), was accorded techno-economic clearance by the Central Electricity Authority in December, 1995 subject to following conditions:

(i) Clearance of Ministry of Environment & Forests;

(ii) Coal supply from M/s Singareni Collieries Company Limited to be explored by M/s K.P.C.L./ Ministry of Coal;

(iii) Beneficated coal to be used and transportation cost to be optimised; and